therein, an Electoral College consisting of one elected representative each from State and Union Territory Branch Committee is constituted for electing twelve members to the Managing Body of IRCS. Fair opportunity is given to all the State and U.T. branches to send their representative to the said Electoral College for electing members, among themselves, in a democratic manner.

(c) According to the information received from IRCS, it is incorrect to say that there is any inequality in grouping of States. Four regions have been constituted with the provision that not 'more than three members shall be elected from each region. It has been also provided that no member elected to the Managing Body of IRCS under the said Rules shall hold office continuously for more than two terms.

Assets under JRY

1154. MISS SAROJ KHAPARDE: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that durable assets are created under the Jawahar Rojgar Yojna (JRY) by providing employment to agricultural and rural labourers and other rural poor in the country;

(b) if so, what are the details thereof;

(c) how many such durable assets were created in Maharashtra during the last

three year, year-wise and district-wise;

(d) whether any priority under JRY has been fixed for the State during the remaining period of Eighth Plan; and

(e) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL EMPLOYMENT AND POVERTY ALLEVIATION) (SHRI VILAS BABURAO MUTTEMWAR): (a) and (b) while providing wage employment to the rural poor under JRY, durable assets are also created in the form of rural roads, school buildings, panchayat ghars, sanitary latrines, houses under JRY, houses (under Indira Awas Yojana), drinking water wells/ponds, wells (under Million Wells Scheme), etc.

(c) The information on district-wise assets created under JRY is not maintained at the central level. Details of year-wise assets created in Maharashtra during last three years is as per statement enclosed. (See below).

(d) and (e) State-wise priority in the form of allocation and targets under JRY are fixed at the beginning of each financial year depending upon allocation and targets at the national level. As such, allocation and targets during the remaining period of the Eighth Plan for Maharashtra will be decided on the basis of allocation and targets at the all India level.

			Assets Ci	reated Under	rJRY in Mc	ıharashtra				
Year	Const, of	Dringing	Rural	School	Construc	Panchay-	Manila	Sanitary	Construc	Constru
	Vill. Tanks	Water Wells/ Ponds	Roads	Buildings	tion of Houses	at ghars	Mandals	Latrines	tion of Wells Under	tion of Houses Under IAY
	(NOS)	(NOS)	(KMS)	(NOS)	(JRY) (NOS)	(NOS)	(NOS)	(NOS)	MRS (NOS)	(NOS)
1992-93	319	2954	5250.00	3718	3852	1111	99	1911	6739	8778
1993-94 1994-95	277 205	1951 1923	4634.00 5894.65	4492 4415	3183 1938	1185 1311	309 96	1937 2926	5284 6322	18870 22812

Statement